

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 04-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil First Appeal No. 110/88 Daya ram Vs. Bhagwati	R.K. Mathur	A.K. Bajpai
2	.Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Misc. Transfer Petition No.37/15 Smt. Ranjana Vs. Manoj Kumar	Arun Singh Shekhawat	I.R. Saini
3	Sh. G.S. Hora, RHJS (Retd.)	S.B. Civil Second Appeal No.77/92 Jagdish Chand Vs. Prem Devi	M.M.Ranjan	P.K. Agrawal
4	Ms. Archana Mantri , Advocate	S.B. Cr. Revision Petition No. 1083/15 Kapil Kumar Vs. Yachana Dua	Rajeev Surana	Kapil Gupta
5	Ms. Archana Mantri , Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

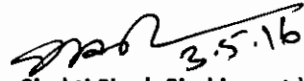
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1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 523/13 Balkishan Vs. Parwati	S.K. Bansal	Kapil Bardhar
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	Alok Garg	J.P. Goyal
3	Sh. R.C. Dadhich, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2422/14 Smt. Mitu Vs. Mahesh Kumar Pipliwal	G.K. Garg	Madhukar Sharma
4	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil Second Appeal No. 48/01 Kamal Chand Vs. Bheru Lal	Rinesh Gupta	N.U. Qazi
5	Smt. Nirmala Sharma, Advocate	S.B. Civil Misc. Appeal No. 758/12 Pankaj Sharma Vs. Smt. Meenakshi	Intjar Ali	Amit Punia
6	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Misc. Petition No. 3541/15 Mohammad Zakir Ganchi Vs. Ramzan Khan Gauri	R.D.S. Naruka	P.C. Sharma

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